

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL

JODHPUR BENCH, JODHPUR

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ORDER SHEET

APPLICATION NO 179 OF 1999

Applicant(s)

Respondent(s)

Advocate for

Advocate for

Applicant(s)

Respondent(s)

Notes of the Registry	Order of the Tribunal
<p><u>17-02-99</u></p> <p><u>Received</u> <u>Gopal Singh</u> <u>20/8/99</u> <u>Handwritten</u></p> <p><u>Copy received</u> <u>Ramesh Singh</u> <u>24/8/99</u></p>	<p>Mr. S. K. Kansal, Counsel to Applicant. Mr. Vineet Mehta, Counsel to Respondent.</p> <p>The Plaintiff has challenged the Transfer Order Annex. O/I dated 28.6.99 pertaining to him from Banswara M.O. to Dungarpur M.O. During the pendency of the O.I., the Plaintiff had applied for grant of Transfer T.A. to him. The application dated 01.8.99 which was received by the concerned officer of the Respondent on 12.8.99. The application is ordered to be taken on record. We find that sanction to grant of Transfer T.A. was issued on 16.8.99.</p> <p>In view of above, the later development and Plaintiff's willingness to go on transfer, the present O.A. has become infructuous. The present O.A. is, therefore, dismissed as having becomes infructuous.</p> <p>The application stands disposed of accordingly.</p> <p><u>Copy of</u> <u>Gopal Singh</u> Adm. Member Part II and III destroyed in my presence on 14.7.99 Under the supervision of Section Officer (1) as per order dated 12.7.99 Section Officer (Record)</p> <p><u>A. K. MISRA</u> Judi. Member</p>